

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2017 &
IA NOS. 165, 331, 937 AND 938 OF 2017**

Dated: 15th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Shri Subhash Ananda Tambe & Ors.

.... Appellant(s)

Vs.

State of Maharashtra (Ministry of Power) & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Bina Madhavan
Mr. Prateek Dhir
Mr. Vinayak G. Kulkarni

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. M. Y. Deshmukh
Mr. Sagar N. P. Patil for R-3

Mr. Hasan Murtaza
Mr. Baraa Masood for R-4

ORDER

List the matter for directions on **23.11.2017.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**